GOVERNMENT OF NCT OF DELHI
DELHI DISASTER MANAGEMENT AUTHORITY

No. F.2/07/2020/S.I/pt.file IV/435

Dated: 06.06.2021

ORDER

Whereas, the Delhi Disaster Management Authority (DDMA) is satisfied that the NCT of Delhi is threatened with the spread of COVID-19 epidemic, which has already been declared as a pandemic by the World Health Organization, and has considered it necessary to take effective measures to prevent its spread in NCT of Delhi;

2.   And whereas, in view of limited supply of Covaxin in Delhi, Health & Family Welfare Department, GNCTD has issued an order dated 03.06.2021 whereby directions have been issued to all Government COVID Vaccination Centres to administer Covaxin only to those people who are eligible for receiving the second dose of vaccination in respect of the age group of 18-44 years during the month of June, 2021 or till further orders;

3.   And whereas, Hon'ble High Court of Delhi in its Order dated 04.06.2021 in WP(C) No. 5736/2021 titled as Ashish Virmani Vs GNCTD & Anr., WP(C) No. 5739/2021 titled as Rajeev Parashar Vs GNCTD & Ors. and WP(C) No. 5891/2021 titled as Kushal Kumar and Ors. Vs GNCTD & Anr. has instructed Government of NCT of Delhi to consider issuing an order by exercising its power under Disaster Management Act, 2005 for mandating the Private Hospitals and Nursing Homes which are vaccinating using Covaxin, to strictly reserve vaccination for the purpose of second dose in respect of people of age group 18-44 years in the month of June, 2021;

4.   Now, therefore, the undersigned, in his capacity as Chairperson, State Executive Committee, DDMA, GNCTD, in exercise of powers conferred under section 22 of the Disaster Management Act, 2005, hereby directs that all Private Hospitals and Nursing Homes functioning as COVID Vaccination Centres (CVCs) for Covaxin shall ensure that the Covaxin shall be used for vaccination to only those people (of age group 18-44 years) who are eligible for receiving second dose of vaccination during the month of June, 2021 or till further orders, whichever is earlier.

5.   Pr. Secretary (H&FW), GNCTD, Pr. Secretary (Revenue), GNCTD, Director (DGHS), Director (DFW), MS (Nursing Home Cell), H&FW, GNCTD, all District Magistrates of Delhi and CDMOs shall ensure strict compliance of this order by all concerned Private Hospitals and Nursing Homes functioning as CVCs for Covaxin in NCT of Delhi, in letter and spirit.

6.   In case any person is found violating the aforesaid directions, the defaulting person(s) shall be proceeded against as per the provisions of Section 51 to 60 of Disaster Management Act, 2005, Section 188 of IPC, the Epidemic Act, 1897, and other applicable laws.

(Vijay Dev)
Chief Secretary, Delhi

Copy for compliance to:

1.   Principal Secretary (H&FW), GNCTD
2.   Pr. Secretary (Revenue)-cum-Divisional Commissioner, GNCTD
3.   All District Magistrates of Delhi
4.   Director (DGHS), GNCTD
5.   Director(DFW) H&FW, GNCTD
6.   MS (Nursing Home Cell), H&FW, GNCTD
7.   All District CDMOs of Delhi
8.   All concerned Private Hospitals and Nursing Homes functioning as CVCs for Covaxin in NCT of Delhi

Copy for kind information to:-

1.   Secretary to Hon'ble Lt. Governor, Delhi
2.   Secretary to Hon'ble Chief Minister, GNCTD
3.   Secretary to Hon'ble Dy. Chief Minister, GNCTD
4.   Secretary to Hon'ble Minister of Health, GNCTD
5.   Secretary to Hon'ble Minister of Revenue, GNCTD
6.   Secretary to Hon'ble Minister of Labour, GNCTD
7.   Secretary to Hon'ble Minister of Social Welfare, GNCTD
8.   Secretary to Hon'ble Minister of Food & Supply, GNCTD
9.   Addl. Chief Secretary (Power)/ State Nodal Officer, GNCTD
10. Addl. Chief Secretary (UD), GNCTD
11. All Additional Chief Secretaries/Principal Secretaries/Secretaries/HODs of Govt. of NCT of Delhi
12. Chairman, New Delhi Municipal Council
13. Pr. Secretary (Home),GNCTD
14. Commissioner of Police, Delhi
15. Commissioner (South DMC/East DMC/North DMC)
16. CEO, Delhi Cantonment Board
17. System Analyst, O/o Divisional Commissioner, Delhi for uploading of the order on website – ddma.delhigovt.nic.in
18. Guard file.